

HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

R.O.C.NO. 8/2025

DATED: 6-5-2026

NOTIFICATION

The High Court for the State of Telangana had issued Notification No. 8/2025, dated 2-1-2025 inviting applications for direct recruitment to the posts of **Process Servers** in Judicial Districts/Units of the State of Telangana, the candidates were subjected to the OMR Based Examination and Viva-Voce.

Later, the High Court duly following the relevant rules and procedure, hereby declares the provisional selection of the candidates bearing the following hall-ticket numbers for appointment to the post of **Process Servers** in the Judicial Districts/Units in the State of Telangana:

1. ADILABAD:

800180

2. BHADRADRI KOTHAGUDEM:

802648	808159	808515	808703	808718	812012
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3. CITY CIVIL COURT, HYDERABAD:

801040	801081	801248	801721	801939	806187
806199	806207	806213	--	--	--

4. CITY SMALL CAUSES COURT, HYDERABAD:

806225

5. HANUMAKONDA:

811507

6. JAGTIAL:

806267	808150
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7. JANGAON:

800202	811841	812272
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8. JAYASHANKAR BHUPALAPALLY:

808117

9. JOGULAMBA GADWAL:

806197

10. KAMAREDDY:

806228

806848

808131

11. KUMURAM BHEEM ASIFABAD:

802164

12. MAHABUBABAD:

808711

811753

13. MANCHERIAL:

806381

808129

808138

14. MEDAK:

806180

806209

810744

811112

15. MEDCHAL-MALKAJIGIRI:

800379	801672	801775	803435	804196
804289	804631	804713	805524	806156
806233	--	--	--	--

16. SESSIONS JUDGE, HYDERABAD:

800920

17. NAGARKURNOOL:

809407

809550

Signature
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18. NALGONDA:

801950	809643	809692	809815	810238
810542	810555	810557	810558	810560

19. NARAYANPET:

809554

20. NIZAMABAD:

810711	811116
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21. PEDDAPALLI:

801998	802798	806703	806889	806892
807171	807295	808142	808145	--

22. RAJANNA SIRICILLA:

806348	806595	807250	807494	808121
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23. RANGAREDDY:

801374	802025	802307	802810	803534
803784	804331	805469	806137	806163
806167	806172	806175	806214	808728
809555	--	--	--	--

24. SIDDIPET:

801847	806166	806279	806420	808038
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25. SURYAPET:

803629	810124	810240	810241	811275
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26. VIKARABAD:

803255	806164	809556
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27. WANAPARTHY:

809084

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28. WARANGAL:

812274

29. YADADRI BHONGIR:

803793	804634	810544	810552	811498	812260
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NOTE:

1. The provisional selection of the above candidates is strictly subject to satisfaction of eligibility criteria, such as educational qualifications, community reservation and local status in accordance with the Telangana Public Employment (Organization of Social Cadres and Regulation of Direct Recruitment) Order, 2018 vide G.O.Ms.No. 124 dated 30.8.2018.

2. If any of the provisionally selected candidate does not fulfill the above requirement, he/she will be de-selected and the next meritorious candidate will be provisionally selected in that slot.

3. The candidates with the aforementioned said Hall Ticket Numbers shall be eligible for appointment to the service by direct recruitment unless he/she satisfies the following conditions, viz.,

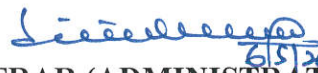
- a) that he/she is of sound health, active habits, and free from any bodily defects or infirmities rendering him/her unfit for the service.
- b) That his/her character and antecedents are such as to qualify him/her to such service.

4. All rights are reserved with the appointing authority to cancel the selection for appointment to the post at any stage, if any information furnished by the candidates found to be false at any later stage, and the candidates are liable for prosecution for furnishing such false information.

5. If the candidate furnishes wrong information with regard to category and caste, they shall not have any right subsequently for selection in that particular category, caste, etc., and in that aspect the appointing authority is not responsible for the lapse on the part of the candidate.

6. The selection of the candidates of Medchal-Malkajigiri District is subject to the outcome of result in Writ Petition No. 11945 of 2026 pending in the High Court for the State of Telangana.

7. The candidates are informed that their appointment to the post shall be subject to the outcome of the Writ Petition No. 33339 of 2025 pending on the file of Hon'ble High Court for the State of Telangana.


REGISTRAR (ADMINISTRATION)
FAC. REGISTRAR (RECRUITMENT)